

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 915 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench

Dated Guwahati, ____ February, 2021.

Sub:- Casual Leave.

Ref:- No. HC(IB)-IT/I/2018/(Vol-I) dated 29.01.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District and Sessions Judge, Lower Subansiri, District, Ziro has been granted casual leave for 5 (five) days on 10.02.2021, 11.02.2021, 16.02.2021, 17.02.2021 and 18.02.2021 along with station leave permission from 10.02.2021 to 18.02.2021. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/ ⁹¹⁷916-1A, dated 5-2-2021

Copy to:

1. Shri Lobsang Tenzin, District and Sessions Judge, Lower Subansiri, District, Ziro.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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